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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

Company Appeal No. 42/(MAH)/2017

CORAM:



Present: SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES: Mr. Farukh Hatim Basrai  
V/s.  
M/s. Tata Power Company Ltd.

SECTION OF THE COMPANIES ACT: 58(4) & 59 of the Companies Act,  
2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	T. Pravin M. Kitturup?	Pravin M. Co Secretary APR 13 Peh 2	
2	Avinash Joshi	Advocate	

ORDER

Company Appeal No. 42/ 58(4),59/NCLT/MB/MAH/2017

At request of the parties, list this matter on 13.11.2017

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

M. K. SHRAWAT  
Member (Judicial)